

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 69 of 2014

Dated: 14 January 2016

Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:-

Lanco Kondapalli Power Ltd. Appellant (s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent (s)

Counsel for the Appellant(s) : Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Vishal Anand
Mr. Sambit Panja

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran for R-2
Ms. Swapna Seshadri and
Mr. Ishaan Mukherjee for R-8 & R-61

ORDER

Mr. Pradeep Misra, learned counsel appearing for Respondent nos. 48 to 50 submits that he adopts the same arguments as made on behalf of Respondent nos. 8 and 61. The arguments from the Respondents side have been completed. The learned counsel for the Appellant has also been heard in rejoinder submissions.

Judgment is reserved.

(T. Munikrishnaiah)
Technical Member
mk/ss

(Justice Surendra Kumar)
Judicial Member